

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:1360
ANSWERED ON:12.12.2013
DEBT RESTRUCTURING OF SEBS
Maadam Shri Vikrambhai Arjanbhai

Will the Minister of POWER be pleased to state:

- (a) whether the Government has recently approved the debt restructuring of various State Electricity Boards (SEBs);
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the private companies which are involved in power distribution are also covered under the same; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

(a) & (b) : Yes, Madam. A scheme has been formulated by the Government for Financial Restructuring of the State Distributing Companies (DISCOMS) at the national level for restructuring of the short term liabilities of power distribution companies of the country. The Scheme is available to all participating State Owned Discoms with accumulated losses and facing difficulty in financing operational losses. The details of the scheme are as given in Annex.

(c) & (d) : No, Madam. Does not arise.